

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 392/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Premier Auto Finance Ltd.  
V/s.  
AMS Trading & Investment Pvt..Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
31	<del>Premier Auto</del> Pradyumn Sh for Petitioner	Petitioner	Bah .

**ORDER**

**T.C.P. No. 392/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. By the Order of the Bench, adjourned to **25.09.2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**18.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**